

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

839/252/ND/2018

IN THE MATTER OF:

M/s Karobar Commodities Pvt. Ltd.

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 27.09.2019

Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

For the Operational Creditor: Sanjeev Kataria, PCS Ashok,

For the Corporate Debtor :

For the ROC : Mrs. Sweety Khattar Kumar, AROC

For the Income Tax : Easha Kadian, Mrs. Lakshmi Gurung, Adv.

ORDER

Heard the counsel for the appellant as well as AROC and proxy counsel for Income Tax Department. Orders are reserved in the matter.

2-2-

**(V.K. Subburaj)
Member (T)**

2-2-

**(P.S.N. Prasad,
Member (J)**